## 245 Message from the PHALGUNA 12, 1896 (SAKA) Motion re St. 246 President

treat the House and the Members? Is it a farce that we are playing here? We are not informed that a Minister has ceased to hold office or that he has been dismised.

SHRI SHYAMNANDAN MISHRA: I rise on a point of order. Earlier. when any Minister is appointed by the Hon Prime Minister, he is introduced to the House. The House comes to know that a particular Member is now a Minister and therefore, the House deals with that Member as a Minister accordingly The House has again the right to know when a particular Member has been withdrawn from the Council of Ministers. Otherwise the House cannot reckon with that. The whole point is whether the a communication House deserves from the Government or not. This is a communication to the Chair for the purposes of the business on the agenda, but the main thmg is that the House deserves a communication from the Government.

MR SPEAKER: I admire your fertile brain.

जब कोई मिनिस्टर बनता है तो खुशी के मौके पर उस को इंट्रोड्युस करते है। जाते हुए को क्या करना है।

भी ग्रटल बिहारी वाजपेयी : नही ग्रघ्यक्ष जी, मातम की भी खबर देनी चाहिये।

भो इयामनन्दन मिश्र . फातिहा का भी लट्डु बटता है।

भो झटल बिहारी बाजवेयां : प्रध्यक्ष जी, आप ने कहा कि प्राइम मिनिस्टर का प्रेरोगेटिव है। तो क्या यह भी प्रेरोगेटिव है कि ईमानदार मिनिस्टरो को निकाल दे ग्रीर जिन के खिलाफ़ भ्रष्टाचार के आरोप है उन को बनाए रखे ?

## 13 22 hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER: I have to inform the House that I have received the following message dated the 28tb February, 1975 from the President

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 17th February, 1975.""

श्रो ग्रदस बिहारो वाजपेयी (ग्वालिग्नर ) प्रघ्यक्ष महोदय, हम ने समझा कि धारिया साहब को हटा दिया इसलिए बढ़ा सेटिस्फेक्शन है ।

माष्यस महोदय : जो उस में लिखा हम्रा है वही मैं ने पढ़ा है ।

13.23 hrs.

## MOTION RE. PRIME MINISTER'S STATEMENT ON JAMMU AND KASHMIR

MR. SPEAKER: We will now take up the discussion on the Prime Minister's statement on Jammu and Kashmir Four hours have been allotted for this. We can have some marginal adjustment.

SHRI SHYAMNANDAN MISHRA (Begusarai): It can flow over to the next day.

MR. PEAKER. It has to be finished today.

THE PRIME MINISTER, MINIS-TER OF ATOMIC ENERGY, MINIS-TER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLAN-NING AND MINISTER OF SCIENCE (SHRIMATI AND TECHNOLOGY INDIRA GANDHI): Mr. Speaker, I beg to move:

"That this House do consider the statement made by the Prime Min nister in the House on the 2015 February, 1975 in relation to Sthe State of Jammu and Kashmir."